GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT RAJYA SABHA

UNSTARRED QUESTION NO. 2200 TO BE ANSWERED ON 12.05.2016

2200. REHABILITATION CENTRES FOR WOMEN AND JUVENILE DRUG ADDICTS

DR. CHANDAN MITRA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of exclusive centres for treatment and rehabilitation of women and juvenile drug addicts presently operating in the country; and
- (b) whether Government proposes to set up more such centres keeping in view the increasing drug and substance abuse among women and juveniles and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): Ministry of Social Justice & Empowerment has been implementing the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse since 1985-86. Under this scheme, financial assistance is provided to Voluntary Organisations and other eligible agencies for setting up/running Integrated Rehabilitation Centre for Addicts (IRCAs). At present this Ministry, supports about 428 de-addiction centres in the country, out of which following four are being run exclusively for women:
 - i) United Voluntary Youth Council, Langthabal Mantrikhong Makha Leikari P.O.Chanchipur, Manipur-795128
 - ii) Sneha Bhavan, Airport Road, Sangaiprou, Imphal West, Manipur-795001
 - iii) New Life Home Society, Jeriko Khualbuk, Durtlang North Gosen Veng Durtlang North, Aizawl, Mizoram -796025
 - iv) Sri Baba Trust and Foundation, No.11, 13th Cross, 1st Phase. 1st Stage, Chandra Layouot, Bangalore- 560072(Karnataka)
- (b) The Ministry provides financial assistance under the "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" to Non-Governmental Organisations (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs). The proposals of NGOs for release of grant-in-aid are considered on the basis of recommendation of the State Governments/UTs, satisfactory Inspection Reports and completeness of the proposal in all respects as per the norms and guidelines of the Scheme.
